

ITEM NO.1501

COURT NO.9

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).856/2012

MANAGEMENT HINDUSTAN MACHINE TOOLS LTD.

APPELLANT(S)

VERSUS

GHANSHYAM SHARMA

RESPONDENT(S)

Date : 30-10-2018 This appeal was called on for pronouncement of Judgment today.

For Appellant(s)

Ms.Pratibha Jain, AOR

For Respondent(s)

Ms.Chandan Ramamurthi, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the judgment for the Bench comprising of His Lordship and Hon'ble Ms.Justice Indu Malhotra.

The appeal is partly allowed in terms of signed Reportable Judgment.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh) (Chander Bala)
Court Master Court Master
(Signed Reportable Judgment is placed in the file)